

CAUSE LIST OF THE COURT OF MS. MAYURI SINGH, LD. ACMM/NE DISTT. KKD COURT,

DATE 22-12-2020

GIRISH VADHYA, READER - 8130574528

RAJESH, AHLMAD – 9971769222

S.No	FIR/C.C NO.	P.S	TITLE	U/s	PURPOSE	ORDER/N.D
BAIL APP.						
01	FIR 644/20	DAYALPUR	ST. VS. MD. SULTAN	323/341/186/353 /506/34 IPC	BAIL APP.	
02	152/2020	KARAWAL NAGAR	ST. VS. RAVI GOSWAMI	186/353/34	SURRENDER CUM BAIL	
Misc. App./Bail Bond						
03	UP14D27118	KJC	ST. VS. SHOKEEN	181 MV ACT	DISPOSAL OF CHALLAN	
04	DL5SCE 8785	KJC	ST. VS SAJJAD	194D MV ACT	DISPOSAL OF CHALLAN	
05	403/20	KARAWAL NG	ST. VS. VINOD	498A/304B	APP FOR SUPPLY CHARGESHET	
06	HR 06 AP 3177	KJC	ST VS NOT KNOWN	39/192 MV ACT	CHAALLAN	
07	220/19	DAYAL PUR	STATE VS. ANKUSH AGGARWAL	420/467/468/471/1 20B IPC	STATUS REPORT	
08	377/2020	SONIA VIHAR	ST. VS. ANAND KISHORE JHA	279	RELEASING JAMA TALASHI	
09	DL5SCE 8785	KJC	ST. VS SAJJAD	194D MV ACT	DISPOSAL OF CHALLAN	
10	20/18	KARAWAL NAGAR	ASHUTOSH VERMA VS STATE PROTEST PETTION	364 IPC	STATUS REPORT	
11	184/19	SONIA VIHAR	ST. VS. SURENDER KR.	419/420/120B/34 IPC	DISCHARGE OF SURETY	
12	APP.	DAYALPUR	SHANNO VS. STATE	156 (3) CRPC	MISC. APP.	
13	DL 1LAC 8199	KJC	S.T V.S RAJAV	184 M.V. ACT	DISPOSAL OF CHALLAN	
14	C.C 426/20		ANJALI GUPTA VS. SATYA NARAYAN		PREPONMENT OF DATE	
SUPERDARI APP.						
15	00194/19	SONIA VIHAR	ST. VS. UNKNOWN	379 IPC	SUPERDARI	
16	49/20	D. PUR	ST. VS. UN.	379	RELEASING MOB.	
17	0169/2020	KARAWAL NAGAR	ST. VS. DL1LW 0749	279/337	SUPERDARI	
18	305/20	SONIA VH.	ST. VS. KHURSHID	376/363/34 IPC	RELEASING OF VH.	

19	28650/20	KARAWAL NG.	ST. VS. DL 5S8Y 2879	379 IPC	RELEASING OF VH.	
20	419/15	SONIA VH.	ST. VS. PAPPU	323/341/306/34 IPC	RELEASING OF RC	
21	392/20	SONIA VH.	ST. VS. RUPAL	379/337 IPC	RELEASE OF VH.	